Financial power with N.T.P.C. for boosting its operation

Written Answers

3675. SHRI SHIV PRATAP MISH-RA: Will the Minister of ENERGY be pleased to state:

- (a) whether the National Thermal Power Corporation has been vested with a number of financial powers by the Central Government to give impetus to its operation;
- (b) if so, what are the details in this regard; and
- (c) the time by when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) to (c) The National Thermal Power Corporation have, in the light of the Memoranda of Understanding concluded with the Corporation for the years 1987-88 and 1988-89, been delegated powers which include sanction of advance expenditure on new project proposals, release of foreign exchange upto limits in cases of committed specified multilateral and bilateral assistance tied up for projects and sanction of incentives etc. within the guidelines laid down for this purpose.

दिल् री थिद्यन प्रदाय संप्थान द्वारा के रीय जांच ब्यूरी की भेजे गये मामले

3676. श्री विश्वासराव रामराव पाटिल : क्या ऊर्जा मंत्री यह बताने को ङुपा करेंगे कि:

- (क) क्या सरकार का ध्यान 10 अगस्त, 1988 के 'हिन्दुस्तान टाइम्स' में ''डेसू ऐफ्सें 10 केसिस ट्सी॰ बी॰ आई॰' शीषंक के अंतर्गत छपे समाचार की स्रोर दिलाया गया है;
- (ख) यदि हां, तो इस संबंध में व्योर। क्या है; ग्रीर
- (ग) सरकार इस संबंध में क्या कदम उठाने का विचार रखती है?

कर्जा मंत्रालय में विद्युत विमाग में राज्य मंत्री (श्री कल्पनाथ राय): (क) से (ग) सूचना एकत्र की जा रही है ग्रीर सभा पटल पर रख दी जायेगी।

Prizes for new inventions in the field of solar energy

3677. SHRI S. S. AHLUWALIA: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that a teacher from Madhya Pradesh has invented a new solar cooker and a new solar watch; if so, what are the details in this regard; and
- (b) whether any financial assistance was sought for by the teacher from the Central Government; if so, the amount demanded and the amount sanctioned?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) A communication has been received from a teacher in Madhya Pradesh claiming development of a solar cooker and Electronic Watch and seeking financial assistance for continuing the work.

Since necessary information regarding the Solar Cooker and Electronic Watch developed by him were not provided, the teacher has been requested to provide this.

Power for Andhra Pradesh from Kalpakkam

3678. SHRI B. SATYANARAYAN REDDY: Will the Minister of ENERGY be pleased to state:

- (a) whether in view of the repeated requests by the Andhra Pradesh Government, the Central Government would reconsider their decision and reallocate power from Kalpakkam; and
- (b) if the answer to part (a) above be in the affirmative, by when it is to be reallocated and if not, what are the reasons therefor?